

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

IA 133617/2018,134628/2018, in Civil Appeal No(s). 6649/2013

SARLA KUMARI (D)

Appellant(s)

VERSUS

BOARD OF REVENUE & ORS.

Respondent(s)

Date : 25-09-2018 These matters were called on for hearing today.

For Appellant(s)

Ms. Namita Choudhary, AOR
Mr. Adarsh Verma, Adv.
Ms. Shweta Yadav, Adv.
Mr. Avnish Singh, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s)

Mr. Akshat Kumar, AOR
Ms. Swarupama Chaturvedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Application for substitution to bring on record the proposed legal representatives of the deceased appellant which is within time is allowed. Cause title be amended accordingly.

Respondent Nos.1 to 3 are duly represented.

Statement of case has not been filed by the respondents.
Stipulated time has already expired.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

RAJESH KUMAR GOEL
Registrar